

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3895  
ANSWERED ON:14.12.2009  
CBI RAID ON OFFICIALS OF EPFO  
Ray Shri Bishnu Pada

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether Central Bureau of Investigation (CBI) has raided the certain officers/employees of Employees Provident Fund Organisation (EPFO) during the last two years and the current year;
- (b) if so, the details thereof, State-wise and year-wise;
- (c) the number of officials of EPFO found guilty in this raid; and
- (d) the action taken/proposed to be taken by the Government against such officials?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a) & (b): Yes, Madam. The State-wise and year-wise raids conducted by CBI are given as per statement Annexed.
- (c): No officials have yet been proved guilty on the basis of raids conducted by CBI in the last two years and current year. Trials of cases filed by CBI are at different stages in the Court of Law.
- (d): Regular Departmental Action (RDA) for Major Penalty is initiated on the recommendation of CBI and such officials are assigned non-sensitive tasks.